

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NDO INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	NDO INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11 September 2000
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - BANGALORE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U27109KA2000PTC027762
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Vivekananda Nilaya, 41/A2, 3 cross, Navy Layout Chikkabanavara - Post, Bangalore Bangalore North KA 560090 IN
6.	LIQUIDATION COMMENCEMENT DATE IN RESPECT OF CORPORATE PERSONS	24 MARCH 2023

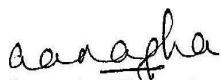
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	<p>NAME: ANAGHA ANASINGARAJU</p> <p>ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038</p> <p>Email id: rp.anagha@kanjcs.com</p> <p>TELEPHONE NO: 020-25466265/65204591</p> <p>REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732 AFA Validity till 23 November 2023</p>
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 APRIL 2023

Notice is hereby given that the NDO INDIA PRIVATE LIMITED has commenced voluntary liquidation on 24 March 2023.

The stakeholders of NDO INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 23 April 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju
Liquidator

Date: 25 March 2023

Place: Pune